

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 122 OF 2016 &
IA NO. 278 OF 2016**

Dated: 18th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Maharashtra State Load Despatch Centre (MSLDC) Appellant (s)
Versus
Central Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

ORDER

List the matter on 19.05.2016.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**